

By e-mail

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-65/1996/4279/A

From :- Smti. K. Newar,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, ✓ Smti. Malasri Nandi
Member, MACT,
Sonitpur, Tezpur.

Dated Guwahati the 19th July, 2018.

Sub: **Casual Leave.**


Ref:- Your letter No. MACT(S) 880, dtd. 10.07.2018

Madam,

With reference to the above, I am directed to inform you that, your prayer for Casual Leave for 1(one) day on 10.07.2018, has been ~~granted/~~ ~~rejected.~~

The District and Sessions Judge, Sonitpur, Tezpur, will remain in-charge of Motor Accident Claims Tribunal, Sonitpur, Tezpur, during Smti. Nandi's absence on leave.

Yours faithfully,

 19.7.18

JT. REGISTRAR (VIGILANCE)

